NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 54

**IA 2231/2022 IN C.P. (IB)/1625(MB)2018**

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES**:** **J B Ecotex LLP**
**V/s**
**Shree Hanuman Texfab Pvt Ltd.**

*Appearance (via video-conference):*
Liquidator IN

IA 2231/2022 : Ganesh Remani

For Liquidator : Adv. Kunal Kanungo a/w Adv. Tanushree Sogani and Adv. Atishay Jain

Section 9 of the IBC, 2016

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**ORDER**

The Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on 15.11.2022.

**Sd/-**

SHYAM BABU GAUTAM
Member (Technical)

**Sd/-**

JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish